

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH  
AT JAMMU**

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**NOTICE**

It has been brought to the notice of the undersigned by a Learned Advocate that he has received a call from number 88790541820 on behalf of Hon'ble High Court through computerized voice interface whereby it was communicated to him he had not collected the summons and was further asked to press "1" to know about the summon or press "0" to exit.

It is hereby notified for information of all concerned that that no number as mentioned above has been circulated by the Hon'ble High Court and also no such service regarding summons has been started by the Hon'ble High Court. All concerned are requested to remain careful while responding to calls received from the afore mentioned number.

**Dated this the 18<sup>th</sup> of November, 2024.**

*andrew*  
18/Nov/2024  
**Registrar Judicial**

**Copy to :**

**All concerned.**